11. Abolition of orders lies for Sub Divisional IPOs and paying a lumpsum amount in lieu thereof.

Written Answers

- 12. Abolition of the cadre of mail overseer.
- 13. Introduction of a cadre of Assistant Sub Division Inspector.
- 14. Evolving time test for assessing work hour in each B.O. on the same principle as it is done for Departmental Offices.
- 15. Minimum service for eligibility to receive gratuity to be reduced to 5 years from 15 years.
- 16. The amount of gratuity to be paid at the rate of half months emoluments for every completed year of service.
- 17. Maximum age limit for recruitment of EDA Agents to be 28 years and minimum educational qualification to be 8th Standard.

## Activities of Kashmir American Council

2316. SHRI SURESH KALMA-DI : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of recent press report stating that the Kashmir American Council, an organisation of expatriates, has hired a high powered lobbying firm in America to create support for self-determination for the people of Kashmir: and

(b) what is the reaction of Government and the action Government propose to take to counter the propaganda by this firm ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJ-

RAL): (a) The Government has seen reports to this effect.

to Questions

(b) The Government has made known its views to the US Government and influential members of the US Congress.

## Loading and unloading at Kandla Port

2317. SHRI ANANTRAY DEV-SHANKER DAVE: Will the Minis ter of SURFACE TRANSPORT be pleased to state:

(a) what is the number of ships waiting for getting berth at Kandla Port for the last two months for unloading; and

(b) how many of them are for export only?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNI-KRISHNAN): (a) There is no ship waiting for getting a berth at Kandla Port since the last two months.

(b) Does not arise.

## Experience of friendly countries in facing terrorism

2318. SHRI RAJ MOHAN GA NDHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have obtained from friendly countries their experiences in facing terrorism, linked with the drug traffic;

(b) if so, whether any useful knowledge has been acquired; and

(c) if the reply to part (a) above be in the negative, whether Govt, propose to contact the friendly countries in this regard

THE MINISTER OF STATE IN THE MINISTRY OF FC&E